

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 492.
TO BE ANSWERED ON WEDNESDAY, THE 05TH FEBRUARY, 2020.**

INDUSTRIAL PARKS IN INDIA

492. SHRI P.P. CHAUDHARY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the State/UT-wise number of industrial parks in the country and in particular number of such parks made since 2014;
- (b) whether the Government has given sanction for the establishment of industrial parks in Rajasthan;
- (c) if so, the details thereof, district-wise;
- (d) the aims and the objectives of these parks and the time by which these parks are likely to be made functional; and
- (e) the number of employment opportunities expected to be generated therefrom?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (e): Industrial Park Scheme-2002, applicable for any undertaking which develops, develops and operates, or, maintains and operates, an Industrial Park for the period beginning 1st day of April, 1997 and ending 31st day of March, 2006, was notified by the Department for Promotion of Industry and Internal Trade (DPIIT) on 1st April, 2002. The objective of the Industrial Park Scheme was as under:

Any project, being an industrial park, shall aim at setting up of - (a) an Industrial Model Town for development of industrial infrastructure for carrying out integrated manufacturing activities, including research and development, by providing plots or sheds and common facilities within its precincts; or (b) an industrial park for development of infrastructural facilities or built-up space with common facilities in any area allotted or earmarked for the purposes of specified industrial use; or (c) a Growth Centre under the Growth Centre Scheme of the Government of India;

subject to the scheme implemented by an undertaking and the Growth Centre is distinctly developed as a separate profit centre.

Thereafter, the Central Board of Direct Taxes (CBDT), Department of Revenue, Ministry of Finance notified Industrial Park Scheme, 2008 on 8th January, 2008 in respect of the industrial parks set up on or after 1st April, 2006 but not later than 31st March, 2009 with subsequent extensions thereafter. Approvals under the scheme are considered by CBDT, Department of Revenue.

The State/UT-wise number of industrial parks in the country and in particular number of such parks made since 2014 is not centrally maintained. However, Department for Promotion of Industry and Internal Trade (DPIIT) has built one centralized system of industrial park information which is available at Industrial Information System (IIS) and the details are being updated by concerned States at regular intervals.

However, a list of State/UT-wise number of Industrial Parks/ Estates/ Clusters/ Nodes entered on Industrial Information System (IIS) is at **Annexure**. Industrial park information is also available in the link "Industrial Information System" on the website of DPIIT-(dipp.gov.in).

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 492 FOR ANSWER ON 05.02.2020.

State/UT-wise number of Industrial Parks/ Estates/ Clusters/ Nodes as entered on Industrial Information System (IIS) by Ministries/States Govt.

Name of State	No.
Andhra Pradesh	330
Arunachal Pradesh	15
Assam	51
Bihar	52
Chandigarh	4
Chhattisgarh	59
Delhi	30
Goa	23
Gujarat	351
Haryana	61
Himachal Pradesh	59
Jammu and Kashmir	58
Jharkhand	34
Karnataka	370
Kerala	146
Madhya Pradesh	119
Maharashtra	447
Manipur	4
Mizoram	3
Nagaland	6
Odisha	110
Punjab	59
Rajasthan	364
Tamil Nadu	153
Telangana	61
Tripura	28
Uttarakhand	32
Uttar Pradesh	342
West Bengal	6

Source: The above information is on the basis of website link <https://iis.ncog.gov.in/login1>.
